

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KASATA HOMETECH (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 05-08-2022; List of Stakeholders as on Date: 14-06-2025; Name of IP: Mr. Jugraj Singh Bedi; Process Number: 1; Last 5 digit of registration number: 11208

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				40669069				NA
3	Secured financial creditors	43	553571860	42	447480341		106091518		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	49649703	5	10822703		38827000		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	487000	2	487000				Annexure 9
Total		51	603708563	49	499459113		144918518		